

XR BIA WARAI DEVELOPERS PRIVATE LIMITED
ANNEXURE D

List of Operational Creditor (Government & Statutory Dues)

Date of CIRP:- 28-06-2024

Date of Creditors List:- 30-11-2025

Amount in INR

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Income Tax Department	01-10-2024	26,54,70,756.00	26,54,70,756.00	Govt. Dues	No	0.00	NA	0.00	0.00	0.00	Nil
	TOTAL		26,54,70,756.00	26,54,70,756.00			0.00		0.00	0.00	0.00	

Note: The LoC has been updated solely to reflect (i) the assignment of a portion of the admitted debt of ARCIL (Secured FC) to CFM AR Pvt. Ltd., and (ii) the re-adjudication of the claim of Golden Years Properties Pvt. Ltd. (Unsecured FC) in compliance with the Hon'ble NCLT's order dated 18.06.2026 (uploaded on 23.06.2026), pursuant to which the claim stands not admitted, and consequently, the claimant ceases to be a member of the CoC.

The LoC otherwise continues to be maintained as on 30.11.2025. The RP is yet to place before the CoC the claims received after 30.11.2025 for recommendation of condonation of delay. Upon receipt of the CoC's recommendation and the necessary orders of the AA, the LoC shall be updated accordingly.